

SHRI O. V. ALAGESAN: Naturally the transport arrangements are being made by the State Governments. When I make an answer, it may refer to a certain thing which is within the purview of the State Governments. That does not mean that I am directly responsible for it immediately I make an answer.

**श्री नवाब सिंह चौहान :** अभी मंत्री महोदय ने बतलाया कि औरंगाबाद में काफी अच्छा ट्रोटलों का इन्तजाम है। क्या केन्द्रीय सरकार के रेलवे विभाग की तरफ से वहाँ कोई ठहरने का इन्तजाम है और ठहरने के अलावा क्या कोई खाने पीने का भी इन्तजाम है ?

SHRI O. V. ALAGESAN: The hon. Member has got in mind the amenities at the station. They are also being improved.

**श्री नवाब सिंह चौहान :** क्या मंत्री महोदय को मालूम है कि वहाँ बहुत से जो बाहर से यात्री आते हैं उनको रहने के लिये स्थान नहीं मिलता है ? औरंगाबाद में खुद मुझे घर्मशाला में भी नीचे जमीन पर स्थान नहीं मिला। तो क्या इस बात की छानबीन सरकार ने की है कि वहाँ पर जब ज्यादा लोग आते हैं तो ठहरने में बड़ी कठिनाई होती है ?

**श्री लाल बहादुर :** इन सवालों से यह मालूम होता है कि वहाँ पर काफी कठिनाइयाँ और दिक्कतें हैं। जैसा डिप्टी मिनिस्टर साहब ने बतलाया कई चीजें वहाँ करने का फैसला किया गया है। एक तो फ़रदापुर कोई वहाँ जगह है जहाँ के रेस्ट हाउस को करीब पचास हजार रुपया लगा करके ठीक कर रहे हैं और उसमें ज्यादा जगह बना रहे हैं। एक सूबेदारी बंगला या निजाम बंगला के नाम से औरंगाबाद में कोई जगह है जिस पर एक लाख तीस हजार रुपया खर्च करके ज्यादा जगह बना रहे हैं और ट्रिस्ट वर्गरह के ठहरने का इन्तजाम कर रहे हैं। इसके अलावा जैसा कि डिप्टी मिनिस्टर साहब ने बतलाया कि एक कैटीन-

कम-बस स्टेशन ६० हजार रुपये खर्च करके बना रहे हैं। पीने के पानी की कमी बतलाई गई। प्लान में एक रीवर गार्डन बनाने का फैसला है जिस पर दस हजार रुपये खर्च करने की बात है। इसके अलावा सवारी के सम्बन्ध में मुझे आशा है कि कुछ थोड़ा बहुत ट्रिस्ट्स खुद फ़िक्र करेंगे कि उनको सवारी मिल जाये। वहाँ सवारी का कुछ प्राइवेट इन्तजाम भी शायद होगा। फिर भी जो दिक्कत सवारी की, पानी की या केब्र पर ठहरने की है, उसको हम देखेंगे और जो कुछ सुधार कहीं हो सकता है उसको करने की कोशिश करेंगे।

SHRI DEOKINANDAN NARAYAN: Sir, I have one more supplementary question to ask.

MR. DEPUTY CHAIRMAN: No-more questions. We have spent sufficient time on this.

#### RAILWAY INSTITUTES

\*128. SHRI DEOKINANDAN NARAYAN: Will the Minister for RAILWAYS be pleased to state:

(a) the number of Railway Institutes on the Central Railway and the names of the stations where they are located; and

(b) (i) the number and (ii) the scales of pay of the employees of those Institutes?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) and (b). A statement is laid on the Table of the House. [See Appendix XIII., Annexure No. 21.]

SHRI DEOKINANDAN NARAYAN: May I know how far these Institutes are attached to the Railway Department and how far these employees are regulated by the Railway Service-rules?

SHRI O. V. ALAGESAN: They are not employees of the Railways, they are employees of the various Institutes. The Institutes are run by elected

committees of the Railway employees and they are run from out of funds that they are able to collect, out of subscriptions etc.

SHRI DEOKINANDAN NARAYAN: May I know how far they are connected with the Railway Department as such? Has the Railway Department anything to do with these institutions or are they independent of the Railway Department?

SHRI O. V. ALAGESAN: The employees are not direct employees of the Railways. They are employees of the Institute. That was my answer. The Railways of course, do provide the capital expenditure for building, for electric connections etc. but the maintenance is being done by the Railway Institute from their funds.

SHRI DEOKINANDAN NARAYAN: Are not the Railways seeing how far the employees of the Institutes are paid and if they are paid properly or not?

SHRI O. V. ALAGESAN: They are paid according to local conditions. That will depend upon the financial position of the various Institutes. It is for them to employ these people on the conditions that are most suitable but anyhow we have advised these various Institutes that they should depend more on voluntary services and they should also see that their employees are paid adequately as far as possible.

SHRI DEOKINANDAN NARAYAN: From the statement I have got there are 73 institutes and 300 employees but there is no uniformity whatsoever. The pay scale differs from Rs. 5 per month to Rs. 100. May I know if the Minimum Wages Act is not applied to these Services or to these servants?

SHRI O. V. ALAGESAN: As I just now said, we are not responsible for that. The financial position of these institutes vary and according to that only they can employ and spend money.

SHRI DEOKINANDAN NARAYAN: Are not these institutes controlled by the Railways and regulated by the Railways and are not they situated within the limits of the Railways and are not only Railway servants attached to these?

SHRI O. V. ALAGESAN: Yes, all these Institutes are situated on railway land. The lands are given by the Railways. The buildings are also provided from out of railway funds and other things are also being done for them. But the running expenses are being contributed by the employees themselves. This is limited in many cases and that is the reason why scales of pay differ and they are not uniform.

DR. R. P. DUBE: Is it not a fact that these institutes are running on a private club basis?

MR. DEPUTY CHAIRMAN: That is what he has said.

#### ELIMINATION OF PLAGUE

\*109. SHRI H. C. DASAPPA (ON BEHALF OF SHRI M. VALIULLA): Will

the Minister for HEALTH be pleased to state the names of the States in which—

(a) plague has been completely eliminated; and

(b) plague is not wholly eliminated?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) and (b). A statement is laid on the Table of the Sabha.

#### STATEMENT

1. Assam . . .	} Plague is not a public health problem in these States.
2. Orissa . . .	
3. Ajmer . . .	
4. Delhi . . .	

1. Vindhya Pradesh . . .	} Completely eradicated since 1953.
2. West Bengal . . .	
3. Hyderabad . . .	